

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

(From the judgement and order dated 27/04/2010 in CMWP No.
13518/2001 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for
interim relief)

Date: 25/08/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s)

Pandit Paramanand Katara, Sr.Adv.
Mr. Shankar Divate,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

Issue notice

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master